

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 137626/2018,137627/2018,137628/2018, in Petition(s) for Special
Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH

Respondent(s)

Date : 15-01-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr Santosh Kumar, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is granted four weeks time for filing
counter affidavit.

Service is complete on respondent no.2 but none has
entered appearance.

List again on 18.2.2019.

ANIL LAXMAN PANSARE
Registrar